

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 2 ROOM NO. : 405****DATED : 04/12/2017**

DAY : Monday

**CORAM:**

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

<b><u>SNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDE NT</u></b>	<b><u>REPRESENTATIVE S</u></b>	<b><u>REMARK S</u></b>
<b><u>MISC (OTHERS) MATTERS</u></b>				
1	E/EH/92959/2017	MAHINDRA & MAHINDRA LTD <b>-Vs-</b> CCE MUMBAI - V	V. Sridharan, /DR	Issue Notice
	E/88957/2014			
2	E/EH/92968/2017	CCE PUNE-IV <b>-Vs-</b> LG ELECTRONICS INDIA PVT. LTD.	DR/IP	Issue Notice
	E/85646/2015			
3	E/EH/92967/2017	CCE GOA <b>-Vs-</b> VIJAI MARINE SERVICES	DR/IP	Issue Notice
	E/86759/2016			
4	E/EH/92958/2017	ALKEM LABORATORIES LIMITED <b>-Vs-</b> CCE RAIGAD	UBR LEGAL ADVOCATES /DR	Issue Notice
	E/87002/2017			
5	E/COD/92970/2017	PUNE - II <b>-Vs-</b> TASTY BITE EATABLES LTD	DR/IP	Issue Notice
	E/87530/2017			
<b><u>REGULAR MATTERS</u></b>				
6	E/2698/2006	. Lallubhai Amichand Ltd. <b>-Vs-</b> CCE Mumbai II	Neelesh Vasant Kalantri, Advocate /DR	* Part-Heard
7	E/87329/2017	SUHAS S KHABIA <b>-Vs-</b> CCE PUNE III	Swamy Associates, /DR	Top of the Board
8	E/3228/2006	. Pro-Fashional Computers <b>-Vs-</b> CCE MUMBAI - V	M.H.Patil /DR	* No Notice
9	E/3229/2006	. Elixir Infotech <b>-Vs-</b> CCE MUMBAI - V	IP/DR	* No Notice
10	E/1545/2007	Chand Fruits Company P Ltd <b>-Vs-</b> CCE PUNE II	Vidyadhar S. Apte /DR	* No Notice
11	E/95/2008	CCE THANE II <b>-Vs-</b> Eagle Metal Printers Pvt. Ltd.	DR/IP	* Issue Notice

12	E/MISC/92648/2017	Kay Bouvet Engineering Pvt. Ltd. <b>-Vs-</b> CCE PUNE II	Economic Laws Practices /DR	* Issue Notice
	E/672/2008			
13	E/673/2008	Niraj Chandra <b>-Vs-</b> CCE PUNE II	IP/DR	* Issue Notice
14	E/852/2008	Vichitra Prestressed Concrete Udyog (P) Ltd. <b>-Vs-</b> CCE NASHIK	IP/DR	* Issue Notice
15	E/853/2008	R.N. Agarwal <b>-Vs-</b> CCE NASHIK	IP/DR	* Issue Notice
16	E/1100/2008	CCE MUMBAI - II <b>-Vs-</b> Omkar Furniture	DR/IP	*
17	E/1104/2008	Onkar Furniture <b>-Vs-</b> CCE MUMBAI - II	Sailesh P.Sheth /DR	*
18	E/1105/2008	Onkar Furniture <b>-Vs-</b> CCE MUMBAI - II	Sailesh P.Sheth /DR	*
19	E/1142/2008	Ador Fontech Limited <b>-Vs-</b> CCE NAGPUR	IP/DR	* Issue Notice
20	E/306/2009	Hindustan Fastners Pvt. Ltd. <b>-Vs-</b> CCE NASHIK	V.R. Kelkar, Consultant /DR	* FRESH MATTER
21	E/364/2009	Tesa Tapes (India) Pvt. Ltd. <b>-Vs-</b> CCE BELAPUR	V. Sridharan, /DR	* FRESH MATTER
22	E/411/2009	Shri Ambadas Nagargoje <b>-Vs-</b> CCE AURANGABAD	V.M.Doiphode /DR	* FRESH MATTER
23	E/412/2009	Ambika Wase Management Pvt. Ltd. <b>-Vs-</b> CCE AURANGABAD	V.M.Doiphode /DR	* FRESH MATTER
24	E/417/2009	CCE MUMBAI - V <b>-Vs-</b> Triumph Purified Water Industries	DR/IP	* FRESH MATTER
25	E/418/2009	Mahesh Vasudevo Buti <b>-Vs-</b> CCE NASHIK	S.S. Gupta, C.A. /DR	* FRESH MATTER
26	E/419/2009	Tapi Prestressed Products Ltd. <b>-Vs-</b> CCE NASHIK	S.S. Gupta, C.A. /DR	* FRESH MATTER
27	E/456/2009	Bharat Forge Ltd. <b>-Vs-</b> CCE PUNE III	S. Narayanan, /DR	* FRESH MATTER
28	E/457/2009	Bharat Forge Ltd. <b>-Vs-</b> CCE PUNE I	S. Narayanan, /DR	* FRESH MATTER
29	E/459/2009	Hindustan Coca Cola Beverages Pvt. Ltd. <b>-Vs-</b> CCE GOA	V. Sridharan, /DR	* FRESH MATTER
30	E/475/2009	Hyva (India) Private Limited <b>-Vs-</b> CCE BELAPUR	V. Sridharan, /DR	* FRESH MATTER

31	E/544/2009	CCE THANE I <b>-Vs-</b> Supreme Synthetics	DR/IP	* FRESH MATTER
32	E/546/2009	Inn Link System <b>-Vs-</b> CCE GOA	V.M.Doiphode /DR	* FRESH MATTER
33	E/548/2009	Standard Alkali <b>-Vs-</b> CCE BELAPUR	R. Parthasarathy, Advocate /DR	* FRESH MATTER
34	ST/88653/2013	CATHAY PACIFIC AIRWAYS LTD. <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
EXCISE DIVISION BENCH,  
CESTAT - Mumbai**